

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.299/2022, IA No.327/2022, IA No.328/2022, IA No.444/2022,
IA No.445/2022, IA No.568/2023, IA No.30/2024 &
IA No.247/2024 IN CP (IB) No.7/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES & TUBES LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand alongwith : *For the Applicant/ RP Sh. Sanyam Goel*
Sh. Krishna Sharma, Adv. : *present in person in all IAs
& Res. in IA No.30/2024*

Sh. Ankur Goel alongwith : *For the Dissenting Financial Creditor/*
Sh. Saket Singh & : *Applicant in IA No.30/2024*
Sh. Pururaj Aggarwal, Adv.

Sh. Sagar Arora with : *For the Res. No.3/Resolution Applicant*
Sh. Nakul Sachdeva, Adv. : *in IA No.30/2024*
Sh. Sandeep Arora, Adv. : *For the Kotak Mahindra Bank*

ORDER

Ld. Counsels representing their respective parties are present through VC.

IA NO.30/2024

- 1.** This matter is part heard. Arguments with respect to Resolution Plan as well as the objection filed by one of the Financial Creditors to the Plan, to be continued on 17th May, 2024. To come up higher on Board.
- 2.** Other IAs are also adjourned for the same date.

-Sd-
(Ashish Verma)
Member (Technical)

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-
(Praveen Gupta)
Member (Judicial)